

HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER NO. // /Apptt.

20th August, 2014

In exercise of powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001 and consequent upon transfer of Sri Kanwal Jeet Chopra, Assistant Registrar (Judicial), High Court of Jharkhand, on promotion, Hon'ble the Acting Chief Justice has been pleased to allocate the duty with regard to communication from the Sub-Ordinate Courts in relation to the interim order, its continuance and vacating thereof by the High Court in any matter & reply to any queries coming from Sub-Ordinate Court by e-mail in the email account of the Court / Fax, as assigned earlier to Assistant Registrar (Judicial) vide Office Order No. 14/Apptt. Dated 20.09.2011, to Sri Sanjeev Kumar Das, Deputy Registrar (Judicial), in addition to his present assignment.


Further, Sri Phuldeo Bhagat, Assistant Registrar (Non-Judicial)- XIV is hereby made In-charge of Fax Section of the Court.

Apart from above, duty with regard to reading of each and every order/Judgment passed by the Court & taking steps for their compliance is hereby allocated to the Assistant Registrars (Non-Judicial) of the Court for the cases dealt by their respective Judicial Sections in the manner depicted below in the tabular chart, in addition to their present assignment :-

Sl. No.	Name of the Officers	Designation of the Officers	Reading of orders/judgements and their compliance related to the Sections.
1.	2.	3.	04
01.	Sri Rai Nirmal Chandra	Assistant Registrar (Non-Judicial)- II	Writ (Pending & Disposal) Section and Writ Issue Section
02.	Sri Rabindra Prasad Singh	Assistant Registrar (Non-Judicial) -VI	L.P.A. & C.R. and its Disposal Section
03.	Sri Sushil Kumar Mishra	Assistant Registrar (Non-Judicial) -X	Criminal Sections (B.A. / A.B.A. / Cr. M.P.)
04.	Sri Ratan Kumar	Assistant Registrar (Non-Judicial) -XV	Criminal Appeal (Pending and Disposal)
05.	Sri Mithilesh Kumar Choudhary	Assistant Registrar (Non-Judicial) -XIX	Criminal Revision
06.	Sri Sumit Mitra	Assistant Registrar (Non-Judicial) -XXI	Arbitration Appeal Section / Dispatch Section (Civil) / Civil Stamp Reporting / Dispatch Section (Criminal)
07.	Sri Rajesh Kumar	Assistant Registrar (Non-Judicial) -XXII	Second Appeal (Pending & Disposal)
08.	Sri Kamlesh Kumar Sinha	Assistant Registrar (Non-Judicial) -XXIX	Criminal Writ (Pending) Section
09.	Sri Sudarshan Aind	Assistant Registrar (Non-Judicial) -XXX	Supreme Court Appeal / Decree Section
10.	Sri Braj Kishore Prasad	Assistant Registrar (Non-Judicial) -XXXI	Misc. Appeal & Tax Appeal Section & its Disposal Section
11.	Sri Sudhir Prasad	Assistant Registrar (Non-Judicial) -XXXII	Election Petition & Company Petition Cases
12.	Sri Tej Pratap Shukla	Assistant Registrar (Non-Judicial) -XXXIII	Criminal Disposal Section
13.	Sri Indrajeet Kumar Sinha	Assistant Registrar (Non-Judicial) -XXXIV	First Appeal & its Disposal Section
14.	Sri Santosh Kumar No.1	Assistant Registrar (Non-Judicial) -XXXV	C.M.P./Contempt (Civil)/ M.J.C. Sections

Accordingly, the Office Orders issued earlier in above regard stand modified to the above extent only.

By order of the Court,


20.08.2014
Registrar General